

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH  
AT HYDERABAD

R.A.NO.28 of 1995 in O.A.1478 of 1993.

## Between

Dated: 27.3.1995.

1. The Union of India, rep. by its Secretary to Govt., Ministry of Defence, New Delhi.
2. The Chief of Naval Staff, Naval Headquarters, New Delhi.
3. The Flag Officer Commanding-in-Chief, Headquarters Eastern Naval Base Visakhapatnam.
4. The Base Victualling Officer, Base Victualling Yard, Naval Armament Depot P.O. Visakhapatnam.

... **Applicants/Respondents**  
And

Mr. S.B.V. Patnaik ... Respondent/Applicant

Counsel for the Applicants : Sri. N.R. Devaraj, Sr. CGSC.

Counsel for the Respondent : Sri. N.Ram Mohan Rao,

CORAN:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

RA No. 28/95 in OA 1478/93.

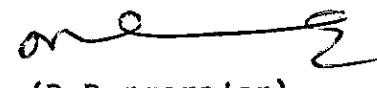
Date: 27.3.1995.

O R D E R

I as per Hon'ble Sri R.Rangarajan, Member(Administrative) I

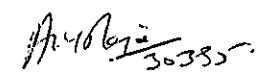
The respondents in OA 1478/93 have filed this R.A.

2. ~~This RA has been filed for similar relief as stated in RA 29/95. For the reasons stated earlier~~ this RA also does not merit consideration on the same analogy. Hence, this RA is also dismissed. No order as to costs.

  
(R. Rangarajan)

Dated 27th March, 1995.  
Dictated in the open court.

spr/GR.

  
Deputy Registrar (Judl.)

1. The Secretary to Govt., Ministry of Defence, Union of India, New Delhi.
2. The Chief of Naval Staff, Naval Headquarters, New Delhi.
3. The Flag Officer Commanding-in-Chief, Headquarters Eastern Naval Command, Naval Base, Visakhapatnam.
4. The Base Victualling Officer, Base Victualling Yard, Naval Armament Depot P.O.Visakhapatnam.
5. One copy to Sri. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Sri. N.Ram Mohan Rao, advocate, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-